

[श्री ओम प्रकाश त्यागी]

कराई थी ? आने के बाद जब आपने जांच करवाई और डिफेक्ट्स पाए गये तो जिन्होंने आपको गलत रिपोर्ट दी थी, उनके खिलाफ आप क्या एक्शन ले रहे हैं ?

मैंने यह भी पूछा था कि पंजाब एगो इन्डस्ट्रीज कारपोरेशन के जनरल मैनेजर श्री हरदयाल सिंह ने क्या आपसे यह मांग की है कि एक जांच कमेटी बिठाई जाये और पता लगाया जाये कि किस तरह से डिफेक्टिव ट्रैक्टर खरीदे गये हैं ?

मैंने यह भी जानना चाहा था कि क्या इन तमाम ट्रैक्टर्स को आप वापिस भेजेंगे ?

SHRI F. A. AHMED : As I have already said, before it was decided to place orders for these tractors, there was the report of the technical experts and, on the basis of the report that the tractors are of good quality, it was decided to place orders for these tractors.

श्री ओम प्रकाश त्यागी : जिन्होंने गलत रिपोर्ट दी क्या उनके खिलाफ आप कार्रवाई करेंगे ?

SHRI F. A. AHMED : If there is any material to warrant that anyone has not given a correct report, of course, action will be taken.

SHRI RANGA (Srikakulam) : After how many years ?

SHRI F. A. AHMED : There is no material to warrant that they have not given a correct report.

Then, as I have already said, some minor defects have been found and they are being remedied. (Interruptions).

श्री ओम प्रकाश त्यागी : क्या आप तमाम ट्रैक्टर्स को वापिस करेंगे या नहीं ?

13.04 hrs.

PAPERS LAID ON THE TABLE

REPORT OF COMMITTEE ON BROADCASTING AND INFORMATION MEDIA ON "COORDINATION OF MEDIA OF MASS COMMUNICATIONS"

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : On behalf of Shri Satya Narayan Sinha, I beg to lay on the Table a statement (Hindi and English versions) on action taken on the recommendations contained in Part II of the Report of the Committee on Broadcasting and Information Media on 'Coordination of Media of Mass Communication.' [Placed in Library. See No. LT—3945/70].

WEST BENGAL LAND REFORMS (AMENDMENT) ACT, 1970

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table :

- (1) A copy of the West Bengal Land Reforms (Amendment) Act, 1970 (Hindi and English versions) (President's Act No. 16 of 1970) published in Gazette of India dated the 13th July, 1970, under sub-section (3) of Section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1970. [Placed in Library. See No. LT—3946/70]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955 :—
 - (i) The Sugar (Restrictions on Movement) Order, 1970, published in Notification No. G. S. R. 1098 in Gazette of India dated the 22nd July, 1970.